



आयकर अपीलिय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 02 - 05 मार्च 2026 तक पीठों का गठन

CONSTITUTION FROM 02.03.2026 TO 05.03.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"A"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING) (ON 04.03.2026)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"B"	3 (THROUGH HYBRID HEARING)
Padmavthy, AM & Manu Kumar Giri, JM	"C"	2 (THROUGH HYBRID HEARING) (FROM 02.03.2026 TO 04.03.2026)

- NOTE: (1) Shri Aby.T.Varkey, JM will be on leave on 02.03.2026 and 03.03.2026.
(2) Ms.Padmavathy.S, AM will be on leave on 05.03.2026.
(3) "C" Bench will not function on 05.03.2026.
(4) "D" Bench will not function on 02.03.2026, 03.03.2026 & 05.03.2026.

दिनांक 09 - 12 मार्च 2026 तक पीठों का गठन

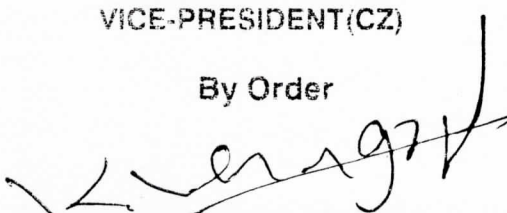
CONSTITUTION FROM 09.03.2026 TO 12.03.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"A"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"D"	2 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & Manu Kumar Giri, JM	"B"	3 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM S.R.Raghunatha AM	"C"	4 (THROUGH HYBRID HEARING)

Chennai
Dt:26.02.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


DRAWING AND DISBURSING OFFICER

26 2.2026